

**HIGH COURT OF MANIPUR  
AT IMPHAL**

**NOTIFICATION**

Dated the 16<sup>th</sup> March, 2020

No. HCM/1/96/BENCH : As directed, it is hereby informed to all the learned counsel and concerned parties that the following Benches are constituted for the period of 18-03-2020 to 20-03-2020 :-

**Date : 18.3.2020 (Wednesday) :**

Hon'ble the Chief Justice	Single Bench (Writ Petition : All types and Services matters upto 2015 and Transfer Petn. (C) & (CrI.)/CRP/CRP (C.R.P. Art.227)/MFA/MAC Appn./ Arb.P(J2)/ Arb. App/ All Contempt Cases & Specially Ordered caes))	10:30 a.m.
Hon'ble the Chief Justice and Hon'ble Mr. Justice L.S. Jamir	<b><u>Division Bench : A</u></b> (Motion, Admission & hearing except specially allotted to any other Bench) (Those cases fixed on 16 <sup>th</sup> March, 2020 as motion shall be take up)	After raising of Single Benches
Hon'ble the Chief Justice and Hon'ble Mr. Justice Ahanthem Bimol Singh	<b><u>Division Bench : B</u></b> (Motion, Admission & hearing except specially allotted to any other Bench) (Those cases fixed on 16 <sup>th</sup> March, 2020 as motion shall be take up)	After Swearing-in-ceremony
Hon'ble Mr. Justice L.S. Jamir	<b><u>Single Bench : A</u></b> Part-1 : Motion/Admission/ Orders of (WP(c), Service Matters of 2019 to 2020, Specially Ordered cases & FA/FAO/ RP(FAM.CT)/L.A. App/ Election Petn.	10:30 a.m.
Hon'ble Mr. Justice Kh. Nobin Singh	<b><u>Single Bench : B</u></b> Part-1 : Motion/ Admission / Orders of [WP(c) and WP(c) of all subjects other than Service Matters of 2016 to 2020, Rev. Petn. (J2)/ Specially Ordered cases & FAO(G)/ MAT Appn./ Election Petn.	10:30 a.m.
Hon'ble Mr. Justice M.V. Muralidaran	<b><u>Single Bench : C</u></b> Part-1 : Motion / Admission of Cril. Matters, Writ Petition of Service matters for the year 2016 to 2018, Specially ordered cases and MAF/RFA/RSA/Election Petn.	10:30 a.m.

**Date : 19.3.2020 (Thursday) :**

Hon'ble the Chief Justice	Single Bench (Writ Petition : All types and Services matters upto 2015 and Transfer Petn. (C) & (CrI.)/CRP/CRP (C.R.P. Art.227)/MFA/MAC Appn./ Arb.P(J2)/ Arb. App/ All Contempt Cases & Specially Ordered caes))	After raising Division Benches
Hon'ble the Chief Justice and Hon'ble Mr. Justice L.S. Jamir	<b><u>Division Bench : A</u></b> (Motion, Admission & hearing except specially allotted to any other Bench) (Those cases fixed on 16 <sup>th</sup> March, 2020 as motion shall be take up)	10:30 a.m.
Hon'ble the Chief Justice and Hon'ble Mr. Justice Ahanthem Bimol Singh	<b><u>Division Bench : B</u></b> (Motion, Admission & hearing except specially allotted to any other Bench) (Those cases fixed on 16 <sup>th</sup> March, 2020 as motion shall be take up)	After raising the <b>Division Bench A.</b>

Hon'ble Mr. Justice L.S. Jamir	<b>Single Bench : A</b> Part-1 : Motion/Admission/ Orders of (WP(c), Service Matters of 2019 to 2020, Specially Ordered cases & FA/FAO/ RP(FAM.CT)/L.A. App/ Election Petn.	After raising Division Bench <b>Bench : A</b>
Hon'ble Mr. Justice Kh. Nobin Singh	<b>Single Bench : B</b> Part-1 : Motion/ Admission / Orders of [WP(c) and WP(c) of all subjects other than Service Matters of 2016 to 2020, Rev. Petn. (J2)/ Specially Ordered cases & FAO(G)/ MAT Appn./ Election Petn.	10:30 a.m.
Hon'ble Mr. Justice M.V. Muralidaran	<b>Single Bench : C</b> Part-1 : Motion/Admission of Cril. Matters, Writ Petition of Service matters for the year 2016 to 2018, Specially ordered cases and MAF/Election Petn.	10:30 a.m.
Hon'ble Mr. Justice A. Bimol Singh	<b>Single Bench : D</b> Part-1 : Motion/Admission of RFA & RSA, Specially Ordered cases	10.30 a.m.

**Date : 20.3.2020 (Friday) :**

Hon'ble the Chief Justice	Single Bench (Writ Petition : All types and Services matters upto 2015 and Transfer Petn. (C) & (Cril.)/CRP/CRP (C.R.P. Art.227)/MFA/MAC Appn./ Arb.P(J2)/ Arb. App/ All Contempt Cases & Specially Ordered caes))	10:30 a.m.
Hon'ble Mr. Justice L.S. Jamir and Hon'ble Mr. Justice Kh. Nobin Singh	<b>Division Bench :</b> (Motion, Admission & hearing except specially allotted to any other Bench) (Those cases fixed on 16 <sup>th</sup> March, 2020 as motion shall be take up)	10:30 a.m.
Hon'ble Mr. Justice L.S. Jamir	<b>Single Bench : A</b> Part-1 : Motion/Admission/ Orders of (WP(c), Service Matters of 2019 to 2020, Specially Ordered cases & FA/FAO/ RP(FAM.CT)/L.A. App/ Election Petn.	After raising Division Bench
Hon'ble Mr. Justice Kh. Nobin Singh	<b>Single Bench : B</b> Part-1 : Motion/ Admission / Orders of [WP(c) and WP(c) of all subjects other than Service Matters of 2016 to 2020, Rev. Petn. (J2)/ Specially Ordered cases & FAO(G)/ MAT Appn./ Election Petn.	After raising Division Bench
Hon'ble Mr. Justice M.V. Muralidaran	<b>Single Bench : C</b> Part-1 : Motion/Admission of Cril. Matters, Writ Petition of Service matters for the year 2016 to 2018, Specially ordered cases and MAF/Election Petn.	10:30 a.m.
Hon'ble Mr. Justice A. Bimol Singh	<b>Single Bench : D</b> Part-1 : Motion/Admission of RFA & RSA, Specially Ordered cases	10:30 a.m.

By Order etc.  
Sd/-

( W. TONEN MEITEI )  
REGISTRAR (JUDL.)

No.HCM/1/96/BENCH | 7616-35

Imphal, the 16<sup>th</sup> March, 2020

Copy to:

1. The Advocate General, Govt. of Manipur.
2. The Registrar, Admin & Vigilance, High Court of Manipur.
3. The Govt. Advocate, Govt. of Manipur.
4. The President, High Court Bar Association, Manipur. *For kind information and circulation to the learned members*
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
9. All the Assistant Registrars, High Court of Manipur.
10. The P.S to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.
11. The P.S to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
12. The P.S to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
13. The P.S to Registrar General, High Court of Manipur.
14. The P.S to Registrar (Judl), High Court of Manipur.
15. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. The Court Masters, High Court of Manipur.
18. Guard File/Order Book.
19. Notice.
20. Concerned File.

W. Tonen Meitei 16.3.2020

**(W. TONEN MEITEI)**